GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA STARRED QUESTION NO. 187

TO BE ANSWERED ON AUGUST 07, 2023

DRAINAGE FACILITIES AND SEWAGE TREATMENT PLANTS IN URBAN AREAS

NO. 187. SHRI K.R.N. RAJESHKUMAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that majority of urban areas (two-thirds of urban homes) are not connected to proper drainage systems and sewage treatment plants thereby affecting the public, especially during rainy seasons;
- (b) if so, the details of the places which do not have proper drainage facility and sewage treatment plants, State-wise, City-wise;
- (c) the steps taken by Government to implement drainage facilities and sewage treatment plants in those areas;
- (d) the quantum of funds proposed for allocation, State-wise; and
- (e) if not, the reasons therefor?

ANSWER THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (e): A statement is laid on the table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF THE RAJYA SABHA STARRED QUESTION NO. * 187 DUE FOR ANSWER IN THE RAJYA SABHA ON 07 AUGUST 2023 REGARDING "DRAINAGE FACILITIES AND SEWAGE TREATMENT PLANTS IN URBAN AREAS":

(a) & (b): As reported by the States, in 937 ULBs, 3.54 crore households (36.56%) are connected with piped sewer network. As per the information updated by the cities total sewerage generation is around 45,000 Million Litres per Day (MLD) against which sewerage treatment capacity is around 22,491 MLD catering to 50% of sewage generated. State-wise list of cities having septic tanks/ twin pit based sanitation system can be accessed on: <u>www.amrut.mohua.gov.in/annexure_sewerage</u> using the login credentials: Username: pq_annexure ; Password: pq@annexure

(c): Sanitation is a State subject and function of its Urban Local Bodies (ULBs) and it is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country. However, the Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of the States/ULBs in providing infrastructure for basic services such as sewerage & drainage infrastructure including Sewage Treatment Plants (STPs) in urban areas through its various flagship Missions/ Schemes.

Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) Mission, 42% (₹32,456 crore) of the total plan size of ₹77,640 crore has been allocated to sewerage & septage management sector projects and 4% (₹2,969 crore) has been allocated for Storm water drainage sector projects.

Further, under AMRUT, in Sewerage/ Septage sector, 594 projects worth ₹14,952 crore have been completed and 264 projects worth ₹19,210 crore are under implementation. So far, 135 lakh household's sewer connections/ septage management have been made functional under AMRUT & convergence. Under AMRUT, the sewerage coverage in AMRUT cities have increased from 1.47 crore to 2.82 crore connections to households.

3,342 MLD sewage treatment capacity has been created, and another 2,609 MLD is being developed. Also, 55 Faecal Sludge Treatment Plant (FSTPs) have been taken up with total treatment capacity of around 2,632 Kilo Litres per Day (KLD).

Under AMRUT, in Storm Water Drainage Sector, 719 projects worth ₹1,622 crore have been completed and 93 projects worth ₹1,376 crore are under implementation across 19 States/ Union

Territories (UTs). Through storm water drainage projects, around 3,319 water logging points have been eliminated against the target of 3,783 points. 1,073 km drainage network has been developed so far against target of 1,625 km. Further, MoHUA has issued Standard Operating Procedures (SoPs) on Urban Flooding in 2017 and published manual on Storm Water Drainage Systems, 2019 to assist the States/ UTs/ ULBs and other stakeholders on the planning, design, operation and maintenance of Storm water drainage systems.

Also, AMRUT - 2.0 Mission has been launched on 1st October, 2021 for period of 05 years i.e. from the financial year 2021-22 to 2025-26. AMRUT 2.0 aims for universal coverage of sewerage & septage management in 500 AMRUT cities. ₹44,943 crore worth of projects have already been approved by the Ministry under the sewerage & septage sector.

(d) & (e): Under AMRUT and AMRUT 2.0 Missions, funds (Central Assistance) are not allocated and released sector-wise or project-wise, but to the States/ UTs as per the Mission guidelines. The State-wise central allocation under AMRUT and AMRUT 2.0 are placed at ANNEXURE-I & ANNEXURE-II respectively.

ANNEXURE-I REFERRED TO IN REPLY TO PART (d) & (e) OF STARRED QUESTION NO. * 187 REGARDING "DRAINAGE FACILITIES AND SEWAGE TREATMENT PLANTS IN URBAN AREAS" DUE FOR ANSWER IN THE RAJYA SABHA ON 07 AUGUST, 2023.

S.No.	State / UT	Approved SAAP Size (₹ in crore)	Committed Central Assistance (₹ in crore)
1	A&N Islands	10.82	10.82
2	Andhra Pradesh	2,890.17	1,056.62
3	Arunachal Pradesh	140.25	126.22
4	Assam	657.14	591.42
5	Bihar	2,469.77	1,164.80
6	Chandigarh	95.07	54.09
7	Chhattisgarh	2,192.76	1,009.74
0	Dadra & Nagar Haveli	10.82	10.82
8	Daman & Diu	18.03	18.03
9	Delhi	802.31	802.31
10	Goa	209.18	104.58
11	Gujarat	4,884.42	2,069.96
12	Haryana	2,565.74	764.51
13	Himachal Pradesh	304.52	274.07
14	Jammu & Kashmir *	513.13	500.62
15	Ladakh *	79.92	79.19
16	Jharkhand	1,245.74	566.17
17	Karnataka	4,952.87	2,318.79
18	Kerala	2,359.38	1,161.20
19	Lakshadweep	3.61	3.61
20	Madhya Pradesh	6,200.67	2,592.86
21	Maharashtra	7,759.32	3,534.08
22	Manipur	180.31	162.28
23	Meghalaya	80.14	72.12
24	Mizoram	140.25	126.22
25	Nagaland	120.22	108.19
26	Odisha	1,598.96	796.97
27	Puducherry	64.91	64.91
28	Punjab	2,766.62	1,204.47
29	Rajasthan	3,223.94	1,541.95
30	Sikkim	40.06	36.06
31	Tamil Nadu	11,194.78	4,756.58
32	Telangana	1,666.26	832.60
33	Tripura	148.25	133.43
34	Uttar Pradesh	11,421.67	4,922.46
35	Uttarakhand	593.02	533.72
36	West Bengal	4,035.00	1,929.32
	Total	77,640.02	36,035.79*

STATE/ UT-WISE ALLOCATION OF FUNDS UNDER AMRUT

* Note: Committed CA of J&K UT & Ladakh UT has been revised to 100% post bifurcation of erstwhile J&K state.

ANNEXURE-II REFERRED TO IN REPLY TO PART (d) & (e) OF STARRED QUESTION NO. * 187 REGARDING "DRAINAGE FACILITIES AND SEWAGE TREATMENT PLANTS IN URBAN AREAS" DUE FOR ANSWER IN THE RAJYA SABHA ON 07 AUGUST, 2023.

S.No.	State/ UT	Project fund allocation (in ₹ crore)
1	Andaman And Nicobar Islands	36
2	Andhra Pradesh	2948
3	Arunachal Pradesh	226
4	Assam	775
5	Bihar	2628
6	Chandigarh	170
7	Chhattisgarh	1303
8	Dadra - Nagar Haveli & Daman - Diu	30
9	Delhi	2885
10	Goa	85
11	Gujarat	4512
12	Haryana	1496
13	Himachal Pradesh	256
14	Jammu And Kashmir	867
15	Jharkhand	1183
16	Karnataka	4628
17	Kerala	1374
18	Ladakh	128
19	Lakshadweep*	2
20	Madhya Pradesh	4065
21	Maharashtra	9310
22	Manipur	170
23	Meghalaya	111
24	Mizoram	143
25	Nagaland	176
26	Odisha	1373
27	Puducherry	150
28	Punjab	1836
29	Rajasthan	3552
30	Sikkim	40
31	Tamil Nadu	4942
32	Telangana	2789
33	Tripura	157
34	Uttar Pradesh	8161
35	Uttarakhand	585
36	West Bengal	3658
-	Total	66750

STATE-WISE ALLOCATION OF CENTRAL FUNDS UNDER AMRUT 2.0